

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : :

PETITION NUMBER : TCP/112/2016

NAME OF THE PETITIONER(S) : K. M. Veluthas & another

NAME OF THE RESPONDENT(S) : M/s Lawrence Wood Industries Limited & another

UNDER SECTION : 397/398

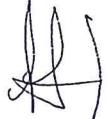
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. LAKSHMINI SUBRAMANIAN for Petitioner  
PCS



2. Puttaor Siddhartha for Respondent



ORDER

PCS representing the petitioner present. Counsel for the respondent present. Heard both the counsels. Time is enlarged at request for filing written submissions. Put up on 01.03.2018.

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(S VIJAYARAGHAVAN)  
Member(Technical)

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(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

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